

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 41 OF 2019 & IA No. 1357 OF 2019

Dated: 1st October, 2019

In the matter of:

Ratan India Power Limited

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **08.11.2019.**

Court Master

NR